

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.01.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 112/2021 & IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
2.	Comp App (AT)(CH)(Ins) No. 113/2021 & IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
3.	Comp App (AT)(CH)(Ins) No. 114/2021 & IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
4.	Comp App (AT)(CH)(Ins) No. 115/2021 & IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
5.	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
6.	Comp App (AT)(CH)(Ins) No. 117/2021 & IA No. 212/2021	Creative Trade Links & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
7.	Comp App (AT)(CH)(Ins) No. 118/2021 & IA No. 213/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
8.	Comp App (AT)(CH)(Ins) No. 119/2021 & IA No. 214/2021	K. J. Mathew & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
9.	Comp App (AT)(CH)(Ins) No. 120/2021 & IA No. 215/2021	A.R. Jayakumar & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
10.	Comp App (AT)(CH)(Ins) No. 121/2021 & IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
11.	Comp App (AT)(CH)(Ins) No. 122/2021 & IA No. 217/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
12.	Comp App (AT)(CH)(Ins) No. 123/2021 & IA No. 218/2021	K P Ratheesan & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
13.	Comp App (AT)(CH)(Ins) No. 124/2021 & IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
14.	Comp App (AT)(CH)(Ins) No. 202/2021 & IA No. 406/2021	V K Vijayappan & 5 Ors V Hindustan Newsprint & Anr With	Firm Resolve Law Office	Vipin Warrior R1 P V Vinod R2

15.	Comp App (AT)(CH)(Ins) No. 267/2021 & IA No. 582/2021	Balaji Transports V Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	R1 Served 03/12/2021 R2 Served 06/12/2021
16.	Comp. App (AT)(CH)(Ins) No. 283/2021 (IA No. 607/2021)	V. Chandran V Hindustan Newsprint Ltd & 2 Ors	Sandeep Gopalakrishnan	R1 Notice Returned R2 Served 23/12/2021 R3 Served 24/12/2021
17.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others With	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13 Kumar Anurag Singh R8
18.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd V Kanumuru Raghu Rama Krishna Raju & 12 ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8 Kumar Anurag Singh R7
19.	Comp App (AT)(CH)(Ins) No. 230/2021	Shakti International P Ltd V Pandi Devi Oil P Ltd	Thriyambak J Kannan	Surendran
20.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Dr. K.S. Ravichandran	Avinash Krishnan Ravi

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//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

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